

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 308 OF 2013

Dated : 1st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R.1

ORDER

Post the matter for hearing on **02.09.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt